Name of the Corporate debtor: Platino Classic Motors (India) Pvt. Ltd Date of Commencement of CIRP: 08/03/2021 List of creditors as on: 17/06/2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors) Annexure 1

SI.	•	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	ount in Rs.) Remarks
no.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by	Whether related party?	% of voting share in CoC	contingent claim	any mutual	claim not	claim under verification	
1	Federal Bank Ltd.	23-03-2021	7,23,19,248.98	7,17,68,548.98	Term loan	7,17,68,548.98	-	No	18.35%	Nil	Nil	5,50,700.00	Nil	Note 1
	2 Dhanlaxmi Bank Ltd.	22-03-2021	69,38,167.60	67,81,919.60	Term loan	67,81,919.60	-	No	1.73%	Nil	Nil	1,56,248.00	Nil	Note 2
3	BMW India Financial Services Private Limited	03-06-2021	26,67,68,196.81	26,65,17,773.81	Various credit facilities	26,65,17,773.81	-	No	68.13%	Nil	Nil	2,50,423.00	Nil	Note 3
4	BMW India Private	07-05-2021	3,71,01,369.86	3,71,01,369.86	Term loan	3,71,01,369.86	-	No	9.48%	Nil	Nil	-	Nil	Note 4
4	5 Indian Overseas Bank	24-02-2022	97,18,434.00	89,99,860.74	Vehicle Loan	89,99,860.74	-	No	2.30%		Nil	7,18,573.26	Nil	Note 5
<u> </u>														
			39,28,45,417.25	39,11,69,472.99		39,11,69,472.99	-		100.00%			16,75,944.26		

Note 1

Primary security by equitable mortgage of 17.09 Ares (42.21 cents) of land located at Kadakampally Village, Thiruvananthapuram Taluk in the name of the Corporate Debtor together with building and all other improvements therein

Note 2

Claim provisionally accepted, further details enquired.

Primary security by equitable mortgage of 18.32 cents of land located at Puthiyangadi Village, Kozhikode Taluk, Kozhikode District in the name of Mr. P. P. Ashique Deed of guarantee executed by Mr. P. P Ashique and Ms. P. P. Shamina

Note 3

Claim provisionally accepted, further details enquired.

Note 4

Claim provisionally accepted.

Note 5

Claim provisionally accepted.